

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**COURT NO. 2**  
**CAUSE LIST**

DATE: 22<sup>nd</sup> July, 2015  
Time: 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 282/2015 (M.A. No. 713/2015 & M.A. No. 714/2015)	Sanser Pal Singh Vs. North Delhi Municipal Corporation & Anr.	Mr. Yogesh Swroop, Adv. for Applicant
<b>AFTER NOTICE</b>			
2.	Original Application No.163/2015	Citizens for Collective Consciousness Vs Dhanu & Ors.	Mr. Praneet Ranjan & Mr. Abhinav Singh Advs. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 118/2015	Jagannath Mane Vs. Unoin of India & Ors.	Mr. Shekhar Sharma, Adv. for the Applicant  Mr. Vishendra Verma, Adv. For R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 6 & 7
4.	Original Application No. 127/ 2015	Shri Ram Mandal Vs. Smt. Gurumeet Kaur &Anr.	Mr. Sugriva Dubey, Adv. for the Applicant
5.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind Vs. Central Pollution Control Board & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant  Ms. Savitri Pandey, Ms. AzmaParveen, Advs. for R-2 & 5 Mr. Pradeep Misra, Adv. for R-3 & R-4
6.	Original Application No. 245/2015 (M.A No. 615/2015)	M.R. Proofing Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi & Ms. Gulnaz Parveen, Advs. for Applicant  Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1
7.	Original Application No.11/2015.	Sh. Bansh Gopal 'Kalki Dham' Charitable Trust (Regd.) Vs. State of U.P. & Ors.	Mr. Sanjay Kr. Visen & T.N.Tripathi, Advs. for the Applicant  Ms. Savitri Pandey, Adv. for R-1, 2,4,5,6. Mr. Pradeep Misra, Adv. & Mr. Daleep Dhayani, Adv. For R-3.
<b>FOR HEARING</b>			
8.	Original Application No.64/2015 (M.A.No.189/2015)	Shyam Bihari Dubey & Anr. Vs. State of U.P. &Ors.	Mr. Shyam Bihari Dubey, applicant in Person.  Ms. Savitri Pandey and Ms. Azma Parveen, Adv. For R-1 to 5.
9.	M.A. No.673/2015 in Appeal No. 65/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant in Misc. Application  Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of Madhya Pradesh Mr. Rahul Shrivastava, Adv. for MPPCB

10.	Original Application No. 174/2014	Sunder Singh  Vs. State of NCT of Delhi &Ors.	Ms. Antima A Bazaz, Adv. for the Applicant.  Ms. MamtaTandon for Mr. V.K. Tandon, Advs. For R-1 to 3 & 5 to 8. Mr. Rajbir Singh, &Ms. Purnima Maheshwari, Adv. For R-4. Mr. H.C.Sukhija, Adv. For R-13 Mr. Suresh Tripathy, Adv. for Delhi Jal Board
11.	Original Application No.22/2014 (M.A.No.73/2014)	Pratap Singh  Vs. Union of India & Ors.	Mr. Bhupender Lakra, & Tarun Dabas Advs. for the Applicant.  Mr. Vikas Malhotra, Adv. For R-1. Mr. Anil Grover, AAG of State of Haryana and Mr. Rahul Khurana, Advs. For R- 2, 3, 4 & 5. Mr. Narender Hooda, Sr. Adv., Mr. Bano Deswal, Adv. For R-5.
12.	Original Application No.57/2015	Himalaya Environment & Employment Cooperative Society Vs State of Uttarakhand &Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. Rahul Verma, AAG. With Mr. Bharat J. Joshi, Adv. for R-1 Ms. P.B. Singh, Adv. for R-2 Dr. Sunil Chandra Asst. Director, FSI
13.	Original Application No.24/2014.	Shiv Prasad  Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Advs. For the Applicant.  Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma & Mr. Mukesh Verma Adv. forR-2, 4 & 6 . Mr. Abhishek Paruthi, Adv., for R-3. Mr. Mukesh Verma, Adv. for R-4. Mr. Aditya Singh, Adv. for R-5. Mr. Rahul Verma, Adv. For R-6. Mr. D.K.Dhayani, Adv. for R-7. Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
14.	Original Application No. 121/2013.	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant  Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R – 5 & BDA. Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura with Angli Dayal, Advs. for R – 7 Mr. A.K. Prasad, Adv. for ASI. Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi & Mr. Aviral Saxsena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Ravindra Kumar, Adv. for Bulandshahar Dev. Authority Mr. Raman Yadav, Adv. for GDA Mr. Raman Yadav and Mr. Sharad Chauhan, Advs. For GDA. Mr. Anurag Kishore, Adv. For Remote Sensing Application Centre

DATE: 22<sup>nd</sup> July, 2015  
TIME: AFTER THE ABOVE BENCH

HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 39/2012 (M.A No. 811/2013) <b>(PH)</b>	Save Mon Region Federation &Anr. Vs Union of India &Ors.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Raj Panjwani, Sr. Adv. & Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. For R-4

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)